

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7634-JK (LD) of 2024

DATED:- 20- 05 - 2024

Sanction is hereby accorded to the appointment Officer's of Health and Medical Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

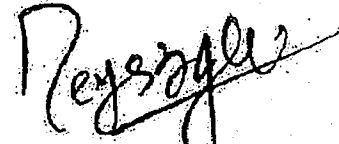
Secretary to Government

Dated:20.05.2024

No:- LAW-OIC/5/2024

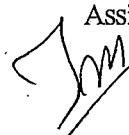
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.7634-JK(LD) of 2024 dated 20.05.2024

S.No.	Titled of the case	OIC
1	WP(C) No. 614/2023 titled Dr. Maqsood Ahmad Dar Versus Union Territory of Jammu & Kashmir and Others.	Dr. Latief Ahmad Wani, Warden Boys Hostel Bemina, Srinagar
2	T.A./2337/2020 titled Ahmed Din Versus State of Jammu & Kashmir and others.	Dr. Sanjay Sharma, Dy. Director (Dentistry) Health,
3	T.A./1756/2020 in SWP No. 70/2019 titled Dr. Kulbhushan Singh Jamwal & another Versus State (now UT) of Jammu & Kashmir and others	Mr. Sanjay Kumar Tandon, Administrative Officer, GMC Rajouri
4	CRM(M) No. 286 of 2023 titled. Salil Malhotra & another Versus Union Territory of Jammu & Kashmir and Others	Ms. Reema Ghizala, Assistant Controller Drug, Kashmir
5	CRM(M) No. 123 of 2022 titled Ravi Jain & another Versus Union Territory of Jammu & Kashmir and Others.	Ms. Reema Ghizala, Assistant Controller Drug, Kashmir,

Reema Ghizala

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